

13.5.2014

O.A. No. 268/08

List has been revised. None appears for the applicant. Sri Deepak Shukla, counsel for the respondents is present. Today there is neither any request for pass over of the case nor there is any application for adjournment of the case. It seems that the applicant is not interested in prosecuting this case. Accordingly, the O.A. is dismissed in default and for non-prosecution.

J.C.

(Ms. Jayati Chandra)
Member (A)
Girish/-

Mr. Agarwal
(Navneet Kumar)
Member (J)

OR
copy of order
Recd 13-5-14
Encl
16-5-14